

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 4/RP/2023  
in  
Petition No. 302/GT/2020**

Subject : Petition for review of the Order dated 1.10.2022 in Petition No. 302/GT/2020 (truing up of annual fixed charges for the 2014-19 tariff period in respect of the Feroze Gandhi Unchahar Thermal Power Station Stage-I, 420 MW).

Petitioner : NTPC Limited

Respondents : UPPCL and 10 others

Date of Hearing : **28.7.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC  
Shri Siddhant Pradhan, NTPC  
Shri Nitin Kala, Advocate, TPDDL  
Shri Tanmay Jain, Advocate, TPDDL  
Shri Rahul Kinra, Advocate, BRPL  
Shri Aditya Ajay, Advocate, BRPL  
Shri Girdhar Gopal Khattar, Advocate, BRPL

**Record of Proceedings**

During the hearing, the representative of the Review Petitioner submitted that there is an error apparent in the order dated 19.9.2022 in (a) Consideration of Unchahar Stage-IV capacity even prior to its COD for computation of under-recovery in O&M expenses, causing disallowance of impact due to wage revision, and (b) Non-consideration of GCV with moisture correction. He further made brief submission in support of prayers and requested that the error apparent on the face of record may please be reviewed.

2. The learned counsel appearing for the Respondent TPDDL opposed the submissions of the Review Petitioner. The learned counsel for the Respondent BRPL requested for time to file reply.

3. The Commission, after hearing the parties, directed Respondents, to file their reply by **25.8.2023**, after serving copy to the Review Petitioner, who may file its rejoinder, if any, on or before **8.9.2023**.



4. Subject to the above, order in the review petition was reserved.

**By order of the Commission**

Sd/-  
(Deepak Pandey)  
Assistant Chief (Law)

